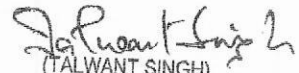


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

Biometric Attendance System connected with Aadhaar is being considered to be introduced in the Delhi District Courts with the collaboration of NIC. In order to introduce the said system, Data of all the officials category wise with the specification of their name, designation, employee code, district of posting, aadhaar number (along with self attested copy) and a consent to Aadhaar Based Biometric Attendance System, the aforesaid information is required to be collected by each district of their staff and required to be verified the particular of the same with their Accounts Branch with a view of minimize the possibility of error.

The said information should reach this office in the Excel Sheet on the basis of the particular mentioned in the enclosed proforma so that the same could be provided to the NIC in the soft form along with hard copy by 19.11.2018 positively.

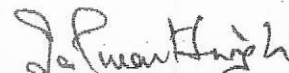

(TALWANT SINGH)
District & Sessions Judge (HQ)
Delhi

No. Admn. I/Cir./2018 65896-66096

Delhi, Dated 15/10/18

Copy forwarded for information & necessary action to:

- 1 The Registrar, Supreme Court of India, Delhi with the request to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 2 The Chairperson, Supreme Court Legal Service Committee, Supreme Court of India, Delhi with the request to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 3 The Registrar General, Delhi High Court, with the request to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 4 The Chairperson, Delhi High Court Legal Service Committee & Delhi International Arbitration Centre, Delhi High Court, New Delhi with the request to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 5 The District & Sessions Judges, West, New Delhi, South, South-East, East, North East, Shahadara, North, North-West and South-West District at Tis Hazari, Patiala House, Saket, Karkardooma, Rohini and Dwarka Courts, Delhi/New Delhi are requested to circulate the above circular amongst the officials of Delhi District Courts.
- 6 The Office of Secretary, All India Judicial Pay Commission, Delhi High Court, New Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 7 The Registrar General, NGT, Principal Branch, New Delhi with the request to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 8 The Chairperson, NALSA, Jamnagar House, Shahjahan Road, New Delhi-110011 to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 9 The Chairperson, National Consumer Dispute Redressal Commission, Upphokta Nyay Bhawan, CGO Complex, INA, New Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 10 The Chairperson, State Consumer Dispute Redressal Commission, A-Block, First Floor, Vikas Bhavan, I.P. Estate, New Delhi-110002 to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 11 The Director, Delhi Judicial Academy, Dwarka, Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 12 The Principal Judge, Family Courts (HQ), Dwarka, to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 13 The Delhi State Legal Services Authority, New Delhi & DLSA (West, Central, New Delhi, East, North-East, Shahdara, North, North-West, South-West, South, South-East) to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 14 All Juvenile Justice Board I to VI, Delhi/New Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 15 The Principal Magistrate, Beggars Court, Sewa Kutir, Kingsway Camp, Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 16 The Head, Swabhiman Parishar, Vishwas Nagar, Shahdara, Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 17 The Delhi Development Authority, Delhi, to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 18 Department of Law, Justice & Legal Affairs, GNCT of Delhi, to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 19 The Office of Lokayukta, Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 20 The Chairperson, NDMC, New Delhi, to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 21 The Appellate Authority MCD & Competent Authority DUSIB, THC, Delhi to circulate the above circular amongst the officials of Delhi District Courts posted on Deputation/Diverted capacity.
- 22 The Special Railway Magistrate, Old Delhi Railway Station, Delhi to circulate the above circular amongst the officials of Delhi District Courts.
- 23 Officer In-charge Child Witness Room & Video Conferencing Room, THC, Delhi are requested to circulate the above circular amongst the officials of Delhi District Courts.
- 24 All the Judicial Officers/Sr. AO(J)s/AO(J)s/AAO/PRO/APRO/Branch In-charges of Central, THC, Delhi are requested to circulate the above circular amongst the officials of Delhi District Courts.
- 25 PS to undersigned.
- 26 Website Committee to upload the circular on the official website.


District & Sessions Judge (HQ)
Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ), TIS HAZARI COURTS, DELHI

PROFORMA FOR "AADHAAR BASED BIO-METRIC ATTENDANCE SYSTEM"

NAME : _____

DESIGNATION : _____

EMPLOYEE CODE : _____

DISTRICT OF POSTING : _____

CONSENT: *I am ready to permit the office (OFFICE OF DISTRICT & SESSIONS JUDGE, DELHI) to use my AADHAAR number for the purpose of "AADHAAR BASED BIO-METRIC ATTENDANCE SYSTEM". (YES/NO)*

AADHAAR NUMBER : _____

(With one self attested copy of AADHAAR card)

DECLARATION:-

The above said particulars are correct and to the best of my knowledge.

(SIGNATURE OF OFFICIAL)